

ties Act, 1955. [*Placed in Library. See No. LT-45:0/70*] poration (Amendment) Bill, 1970, as passed by Rajya Sabha.

**Audit Report (Commercial) 1970  
 Part VII**

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. PARTHASARTHY) : On behalf of Shri Vidya Charan Shukla, I beg to lay on the Table a copy of the Audit Report (Commercial) 1970 Part-VII, under article 151(1) of the Constitution [*Placed in Library. See No. LT-4531/70.*]

**National Co-operative Development  
 Corporation Amendment) Rules**

SHRI JAGANNATH PAHADIA : I beg to lay on the Table a copy of the National Co-operative Development Corporation (Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. G.S.R. 1884 in the Gazette of India dated the 14th November, 1970, under sub-section (3) of section 22 of National Co-operative Development Corporation Act, 1962. [*Placed in Library. See No. LT-4532/70.*]

13.01 hrs.

**MESSAGE FROM RAJYA SABHA**

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :

"In accordance with the provisions of Rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Agricultural Refinance Corporation (Amendment) Bill, 1970, which has been passed by the Rajya Sabha at its sitting held on the 7th December, 1970."

**AGRICULTURAL REFINANCE  
 CORPORATION (AMENDMENT)  
 BILL**

**As Passed by Rajya Sabha**

SECRETARY : Sir, I lay on the Table of the House the Agricultural Refinance Cor<sup>p</sup>

**JOINT COMMITTEE ON OFFICES  
 OF PROFIT**

**Seventh Report**

SHRI DWAIPAYAN SEN (Katwa) : Sir, I beg to present the Seventh Report of the Joint Committee on Offices of Profit.

MR. SPEAKER : You don't want to go for lunch ?

SHRI NATH PAI (Rajapur) : Unless it is your pleasure.

MR. SPEAKER : May I request Mr. Surendranath Dwivedy and Mr. Nath Pai : you may not come to my rescue anywhere in the House but when I have to control Prof. Samar Guha, you must come to my rescue.

SHRI SURENDRANATH DWIVEDY (Kendrapara) : We wanted to rescue you, therefore, we said, 'you permit him one minute' so that he can trot out whatever he wants to say.

MR. SPEAKER : He is a heart patient. I am more careful about his health.

SHRI NATH PAI : We appreciate that.

SHRI S. M. BANERJEE (Kanpur) : We want him to live a hundred years.

MR. SPEAKER : Do you think we should not care for his health ? I sincerely advise you, Prof. Samar Guha, this is not a joke. You should not get excited. You were in the hospital just the other day.... (*Interruptions.*) No, no, please. Please be careful about your health.

Now we adjourn for lunch to re-assemble at 2 :

13.02 hrs.

*The Lok Sabha adjourned for Lunch  
 till Fourteen of the Clock.*